

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/(IB)/2017
NAME OF THE PETITIONER(S) : SHABBIR ENTERPRISES
NAME OF THE RESPONDENT(S) : POWER GEAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. ABDUL RAHMAN
for M/c. Nathan And Asso.

Counsel for Petitioner

[Signature]
20/7/17.

ORDER

Counsel for petitioner present. Respondent called absent. Counsel for petitioner stated that in view of the settlement arrived between the parties, the respondent made some payments, in part. He is informed by the other side that the balance amount will be paid and prayed short time. In view of the submissions made by the petitioner, time extended for hearing the submissions of both parties. Put up on 31.07.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)